

THE SAURASHTRA (ABOLITION OF LOCAL SEA
CUSTOMS DUTIES AND IMPOSITION OF) PORT
DEVELOPMENT LEVY REPEALING ACT, 1952

No. XXXIX OF 1952



Repealed by Act 36 of 1957

[10th June, 1952]

An Act to repeal the Saurashtra (Abolition of Local Sea Customs Duties and Imposition of) Port Development Levy Ordinance, 1949

BE it enacted by Parliament as follows:—

1. **Short title.**—This Act may be called the Saurashtra (Abolition of Local Sea Customs Duties and Imposition of) Port Development Levy Repealing Act, 1952.

2. **Repeal of Saurashtra Ordinance LXXXIII of 1949.**—The Saurashtra (Abolition of Local Sea Customs Duties and Imposition of) Port Development Levy Ordinance, 1949, is hereby repealed:

Provided that section 6 of the General Clauses Act, 1897 (X of 1897) shall apply in relation to such repeal as if the said Ordinance had been an enactment.

3. **Repeal of Ordinance IV of 1952.**—The Saurashtra (Abolition of Local Sea Customs Duties and Imposition of) Port Development Levy Repealing Ordinance, 1952 (IV of 1952) is hereby repealed.

Price anna 1 or 1½.